

**LOK SABHA**

**UNSTARRED QUESTION NO. 3190  
TO BE ANSWERED ON 16 DECEMBER, 2021**

**Prices of Petroleum Products**

3190. SHRI JANARDAN SINGH SIGRIWAL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken note of differences of selling price of diesel and petrol in various States due to reduction of excise duty by the Union Government to relief the common people and if so, the reaction of the Government thereto;
- (b) whether the Government is formulating any scheme to maintain uniform prices of petrol and diesel across the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is considering to chalk out any policy to bring uniformity in tax system in States so as to control the prices of petroleum products; and
- (e) if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a): The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per litre respectively effective from 4 November, 2021. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Following this reduction in Central Excise duty, many States/UTs have also reduced the VAT on petrol and diesel.

(b) to (e): No such scheme is under consideration before the Government. The prices of petrol and diesel vary from market to market due to various factors like freight rates, VAT, local levies etc.

Article 279 A (5) of the Constitution prescribes that the Goods and Service Tax Council shall recommend the date on which the goods and services tax be levied on petroleum crude, high speed diesel, motor spirit (commonly known as petrol), natural gas and aviation turbine fuel (ATF), also as per the Section 9(2) of the CGST Act, inclusion of these products in GST will require recommendation of the GST Council. So far, the GST Council has not recommended inclusion of oil and gas under GST.

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